

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO.061/00197/2018

Chandigarh, this the 9th day of July, 2018

**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)**

Shri Kuldeep Singh, 49 years, S/o Late Sh. Des Raj Parihar, Ex-LDC
R/o village Bijarni Tehsil and District Doda, J & K Pin – 182202.

**....Applicant
(Present: None)**

Versus

1. The Directorate of Census Operations J &K Sub Office, 285-A, Krishna Nagar, Jammu -180016 Through its Director.
2. The Office of Registrar General and Census Commissioner, India, 2/A, Man Singh Road, New Delhi through its Registrar General.

Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. This case has been called twice, but none appeared on behalf of the applicant. On 28.02.2018 also, when the case came up for motion hearing, none appeared. On second date i.e. 01.05.2018 also, it was only proxy counsel who appeared to seek adjournment. It seems that the applicant has no interest in pursuing the matter.
2. Accordingly, the O.A. is dismissed in default for non-prosecution.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 09.07.2018

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